

015990

The High Court of Kerala

Kochi- 682 031
Dated- 15.02.2019

Proceedings

High Court establishment- Re-allocation of work among Deputy Registrar and Assistant Registrar- orders issued.

Order No.A5- 44403/2018 (1)

The work among the following officers of the High Court is re-allocated with immediate effect as follows:

Sl. No.	Name & Designation	Work allocation
1.	Sri.P.Devendrakumar Deputy Registrar	D-II Section
2.	Smt.M.B.Usha Assistant Registrar (H.G)	Chief Justice's Secretariat

Sl.No.2 shall cease to be eligible for compensatory allowance @ Rs.1000/- p.m. for attending cause list work. Registrar (Judicial) will make necessary charge arrangements for RSA, LAA and Copying Sections from the Judicial side, for the time being.

(By Order)


K. Haripal
Registrar General

To

The Officers concerned
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Joint Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Finance Officer, High Court
The Chief Librarian, High Court
The Private Secretaries to the Judges, High Court.
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Chief Justice's, Secretariat, High Court
The Finance Wing, High Court
The H & J Sections, High Court
The I.T. Section, High Court (for publishing in the High Court website)
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.

Copy submitted to:

The Honourable Judges